



MEDIATION CENTRE

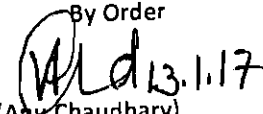
Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 16-01-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi Lal Mathur, Advocate	S.B. Cr. Misc. Petition No. 903 of 2015 Smt. Sunaina Modi Vs. State	Deepak Chauhan	
2	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil First Appeal No. 171/15 Ashok Soni Vs. Suresh Kumar Pareek	Intzar Ali	PC Jain
3	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Second Appeal No. 173/2015 Radheyshyam Vs. Ghanshya	Deepak Sharma	Hari Krishan Sharma
4	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Misc. Appeal No.2583/11 Hansraj Vs. Smt. Madna	Deepak Soni	
5	Sh. D.S. Vashishtha, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2501/2015 Smt. Anita Sharma (Chandrakala) Vs. Pushpendra Deep Pataliya	Prahlad Sharma	Bharti Sharma
6	Sh.O.P.Sharma-I RHJS (Retd.)	S.B. Civil First Appeal No. 676/2006 Hukum chand Vs. Birdhi Chand	Chiranji Lal Saini	Praveen Jain
7	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 4655/16 Smt. Krati Bohra Vs. Rahul Bohra	Saugath Roy	Ashvin Garg
8	Sh. Ravi Bhojak , Advocate	S.B. Civil Writ Petition No. 2018/2009 Raj Rajya Sahakari Upbhokta Vs. Kamdhenu Construction Pvt. Ltd	Nikhil Simlote	Kapil Bardhar
9	Sh. Ashwani Chobisa, Advocate	S.B. Cr. Misc. Petition No. 5037/2016 Vineet Nangia Vs. State	Archana Mantri	Manish Sharma
10	Sh. Shashi Bhusan Gupta, Advocate	S.B. Cr. Misc. Petition No. 5398 of 2016 Smt. Neha Wadhwa Vs. State	Sangeeta Sharma	
11	Sh. Pankaj Gupta, Advocate	S.B. Cr. Revision Petition No. 1062/2016 Deepak Toshniwal Vs. Smt. Kamla@Komal	Devendra Kumar Bhardwaj	

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Anu Chaudhary)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

“Help The Needy –Timely Help May Create History”



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Cause List Date 17-01-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Cr. Misc. Bail Application No. 12668/2016 Shri Kant Kabra Vs. State	B.S. Chauhan	Kuldeep Sharma
2	Sh. A.R. Patvardhan, RHJS(Retd.)	S.B. Civil second appeal No. 77/98 Shimbhu Dayal Vs. Chhinga	Rahul Sharma	J.P. Goyal
3	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Writ Petition No. 8152/2016 Smt. Kavita Bajya @ Guddi Vs. Shankar Lal	Y.C. Sharma	
4	Sh. J.P. Sharma, RHJS (Retd.)	D.B. Special Misc. Appeal No. 2547/2014 Smt. Poornima Vs. Rajesh Mahala	A.K. Bajpai	Suresh Sahni
5	Sh. Ashok Sharma Advocate	S.B. Cr. Misc. Bail Application No. 14234/2016 & S.B. Cr. Misc. Petition No. 5696/2016 Setbandhu Vs. State	Ashindra Gautam	Timan Singh
6	Sh. P.K. Kasliwal, Advocate	S.B. Civil Transfer Application No. 108/2016 Smt. Rinku Vs. Satya Bhaskar	R.K. Sain	Jai Kishan
7	Sh. Satish Kumar Awasthi, Advocate	S.B. Civil Writ Petition No. 6926/2014 Smt. Motya Vs. State	M.K. Chaturvedi	Arvind Gurjar
8	Sh. Sunit Awasthi, Advocate	S.B.Cr. Misc. Anticipatory Bail Application No. 10415/16, Sarang Balani Vs. State	Lalit Sharma	
9	Sh. Manoj Sharma, Advocate	S.B. Civil First Appeal No. 57/15 Surendra Singh Chawla Vs. Koshalya	S.S. Hora	O.P. Mishra

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By Order


(Anu Chaudhary) 13.1.17

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